

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.3686/2016,
New Delhi, this the 4th day of December, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)**

Hari Om JE,
S/o Late Rameshwar Dayal
Aged about 43 years
R/o House No.3,
Sundhora Kala,
Delhi-110052. -Applicant

(By Advocate: Present None)

Versus

1. North Delhi Municipal Corporation
Through its : Commissioner,
4th Floor, Dr.S.P.M. , Civic Centre,
J.L.N. Marg, Minto Road,
New Delhi-110002.
2. Lt. Governor, GNCTD
Raj Niwas,Raj Niwas Marg, Civil Lines,
Delhi-110054.
3. The Enquiry Officer,
Director (Inquiries)
North Delhi Municipal Corporation
16, Rajpur Road, Delhi-110054.

(By Advocate: Mr. M.S.Reen)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Today none appeared for the applicant. The applicant was not present on 11.07.2018 as well as on 09.04.2019. Hence, this OA is dismissed in default for non-prosecution.

**(Aradhana Johri)
Member(A)**

(S.N. Terdal)
Member (J)